

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 355  
TO BE ANSWERED ON 05.02.2024**

**INCREASE IN EPF PENSION**

**355. SHRI A. GANESHAMURTHI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether Government has received demands from stakeholders like trade unions, public representatives for increase in the minimum amount of EPF pension;**
- (b) if so, the details thereof and the action taken/ proposed to be taken by the Government in this regard;**
- (c) whether the Government proposes to will revise pension calculation formula since the present one is arbitrary and biased against pensioners under EPF 95 scheme; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (d): Representations have been received from various stakeholders including trade unions and public representatives to increase the minimum pension under the Employees' Pension Scheme (EPS), 1995 from existing Rs. 1000/- per month.**

**The EPS, 1995 is a "Defined Contribution-Defined Benefit" Social Security Scheme. The corpus of the Employees' Pension Fund is made up of (i) contribution by the employer @ 8.33 per cent of wages; and (ii) contribution from Central Government through budgetary support @ 1.16 per cent of wages up to an amount of Rs.15,000/- per month. All benefits under the scheme are paid out of such accumulations. The fund is valued annually as mandated under paragraph 32 of the EPS, 1995 and as per the valuation of the fund as on 31.03.2019, there is an actuarial deficit.**

**Contd..2/-**

**:: 2 ::**

**Amount of member's pension under the Scheme is determined taking into account the pensionable period of service and pensionable salary as per following formula:**

**Pensionable Service X Pensionable Salary**

**70**

**However, the Government, for the first time, in the year 2014, provided a minimum pension of Rs. 1000 per month to the pensioners under the EPS, 1995 by providing budgetary support, which was in addition to the budgetary support of 1.16 per cent of wages provided annually towards EPS to Employees' Provident Fund Organisation (EPFO).**

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